

The Haryana (Exchange of Prisoners) Repeal Act, 2025

Act No. 13 of 2025

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PART-I

HARYANA GOVERNMENT

LAW AND LEGISLATIVE DEPARTMENT

Notification

The 16th April, 2025

No. Leg. 14/2025.— The following Act of the Legislature of the State of Haryana received the assent of the Governor of Haryana on the 7th April, 2025 and is hereby published for general information:-

HARYANA ACT NO. 13 OF 2025

THE HARYANA (EXCHANGE OF PRISONERS) REPEAL ACT, 2025

AN

ACT

to repeal the Haryana (Exchange of Prisoners) Act, 1948.

Be it enacted by the Legislature of the State of Haryana in the Seventy-sixth Year of the Republic of India as follows:-

1. This Act may be called the Haryana (Exchange of Prisoners) Repeal Act, 2025.

Short title.

2. The Haryana (Exchange of Prisoners) Act, 1948, is hereby repealed.

Repeal of Punjab Act 13 of 1948.

3. The repeal by this Act shall not affect any other enactment in which the repealed enactment has been applied, incorporated or referred to;

Savings.

and this Act shall not affect the validity, invalidity, effect or consequences of anything already done or suffered, or any right, title, obligation or liability already acquired, accrued or incurred, or any remedy or proceeding in respect thereof, or any release or discharge of or from any debt, penalty, obligation, liability, claim or demand or any indemnity already granted or the proof of any past act or thing;

nor shall this Act affect any principle or rule of law or established jurisdiction, form or course of pleading, practice or procedure or existing usage, custom, privilege, restriction, exemption, office or appointment, notwithstanding that the same respectively may have been in any manner affirmed or recognised or derived by, in or from the Act hereby repealed;

nor shall the repeal of the Act revive or restore any jurisdiction, office, custom, liability, right, title, privilege, restriction, exemption, usage, practice, procedure or other matter or thing not now existing or in force.

RITU GARG, ADMINISTRATIVE SECRETARY TO GOVERNMENT, HARYANA, LAW AND LEGISLATIVE DEPARTMENT.

11803—L.R.—H.G.P., Pkl.